

**Civil/Electrical Firms with CPWD**

4543. PROF. M.M. AGARWAL: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether rules have been framed for registration of civil and electrical firms in various CPWD Enquiries in Delhi and outside Delhi;

(b) if so, the details thereof;

(c) what are the reasons for awarding the tenders to various registered civil and electrical firms in various CPWD Enquiries in Delhi; and

(d) what are the details of the names of various registered firms for civil and electrical works in the CPWD Enquiries in Sectors-7, 8, 9 and 12 in R.K. Puram and CPWD colony in Vasant Vihar from 1st January 1996 to 31st March, 2000 ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI JAGMOHAN): (a) and (b) Rules have been framed for the enlistment/registration of the contractors in four categories in CPWD namely (a) Buildings & Roads, (b) Electrical, (c) Furniture, and (d) Heating Ventilation & Air Conditioning. Each category has four classes except Buildings and Roads, which have five classes. The enlistment/registration for various categories with tendering limits is done by designated authorities based on various parameters. These contractors undertake works in CPWD enquiry offices also apart from other works.

(c) Works are awarded to the contractors on the basis of the monetary limit as per their enlistment/registration and competitiveness of the rates offered by them for execution of works.

(d) Details are at Annexure. [See Appendix 189, Annexure No. 113].

**Pollution in Cities**

†4544. SHRIMATI SAROJ DUBEY: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government are aware that due to increasing population, pollution is rising in most of the cities in the country;

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†Original Notice of the question was received in Hindi.